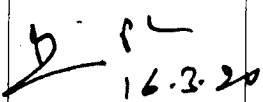


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 09.03.2020 To 13.03.2020				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		FINAL ORDER		
1-2	E/52837,53321/2018	FO/50551&53321/2018/2020	12.03.2020	13.03.2020
3	E/2976 /2010	FO/50536/2020	11.03.2020	13.03.2020
4	E/2977/2010	FO/50537/2020	11.03.2020	13.03.2020
5	E/268/2011	FO/50538/2020	11.03.2020	13.03.2020
6	E/1528 /2011	FO/50539/2020	11.03.2020	13.03.2020
7	E/50637/2018	FO/50540/2020	11.03.2020	13.03.2020
8	E/53016/2018	FO/50541/2020	11.03.2020	13.03.2020
9	E/50833/2019	FO/50542/2020	11.03.2020	13.03.2020
10	E/50834/2019	FO/50543/2020	11.03.2020	13.03.2020
11	E/50835/2019	FO/50544/2020	11.03.2020	13.03.2020
12	E/52449/2019	FO/50545/2020	12.03.2020	13.03.2020
		MISC ORDER		
1	E/COD/50017/2020 In E/50047/2020	MO/50130/2020	11.03.2020	13.03.2020
				 16.3.20 Assistant Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Amit(LDC)